

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.38 of 2025

Harish Chandra Prasad Singh

... .. Appellant/s

Versus

Raj Kumari Devi

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Gaurav Kumar, Advocate

For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

3 02-04-2026 Learned counsel for the appellant is granted four weeks' time for removal of defect(s) as pointed out by the office.

2. Accordingly, list this case under appropriate heading on 30.04.2026.

(Rudra Prakash Mishra, J)

Alok Verma/-

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